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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.332/2005
O.A. No.2304/2004

New Delhi this the 27th day of September, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Hon'ble Mrs. Meera Chhibber, Member (J)

O.A. No.2304/04

1. Shri Devi Dutt,
MES No.311507
 2. Shri Brahm Dutt,
MES NO.361764
 3. Shri Jagdish,
MES NO.358208
 4. Shri Ram Kumar,
MES NO.363296
 5. Shri Budh Ram,
MES NO.363293
 6. Shri Amar Nath
MES NO.313967
 7. Shri Umed Singh,
MES NO.371193
 8. Shri Mahavir Tyagi,
MES NO.366423
 9. Shri Pal Singh,
MES NO.373276
 10. Shri Shyam Vihari,
MES NO.367255
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11. Shri Surinder Mohan,
MES NO.366425
12. Shri Kamal Rai Sharma,
MES NO.373273
13. Shri Ram Lal,
MES NO.363295
14. Shri Sadhu Ram,
MES NO.373277

O.A. No.2305/04

1. Shri Sohanpal
MES NO.363607
2. Shri Rambir Singh
MES NO.370198
3. Shri Dharam Vir,
MES NO.373469
4. Shri Umed Singh,
MES NO.373477
5. Shri Samay Singh,
MES NO.365897
6. Shri Ram Phal,
MES NO.360572
7. Shri Sarup Chand,
MES NO.312249
8. Shri Bhagwan Singh,
MES NO.370025
9. Shri Vinod Kumar,
MES NO.371145
10. Shri Ram Lal,
MES NO.378201
11. Shri Rattan Singh,
MES NO.353485

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12. Shri Dhani Ram,
MES NO.358205
13. Shri Babu Lal,
MES NO.466669
14. Shri Roop Chand,
MES NO.360571
15. Shri Rameshwar,
MES NO.
16. Shri Gaimda Ram,
MES NO.363389
17. Shri Durga Prasad,
MES NO.355660
18. Shri Sri Ram,
MES NO.363543
19. Shri Ram Prasahad,
MES NO.369669
20. Shri Om Parkash,
MES NO.371114
21. Shri Mehar Chand,
MES NO.371589
22. Shri Ram Chander,
MES NO.365833
23. Shri Tara Chand,
MES NO.360486
24. Shri Bhagwati Prasad,
MES NO.3689612
25. Shri Jot Ram,
MES NO.361897

O.A. No.2306/04

1. Shri Kanwar Bahadur
MES NO.364076

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2. Shri Durni Chand,
MES NO.361754
3. Shri Mam Chand,
MES NO.366379
4. Shri Shukh Pal,
MES NO.373472
5. Shri Ram Bahadur,
MES NO.314085
6. Shri Siri Bhagwan,
MES NO.373470
7. Shri Narinder Singh,
MES NO.371144
8. Shri Ramesh Kumar,
MES NO.371480
9. Shri Mahavir Singh,
MES NO.T-2542
10. Shri Babu Lal,
MES NO.371279
11. Shir Vipal Raj,
MES NO.371149
12. Shri Pratap Singh,
MES NO.370828
13. Shri Rajinder Singh,
MES NO.370643
14. Shri Subhash Chand,
MES NO.369715
15. Shri Ram Dayal,
MES NO.370146
16. Shri Nav Rattan Singh,
MES NO.370874
17. Shri Pratap Singh,
MES NO.370746

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18. Shri Resal Singh,
MES NO.369991

19. Shri Param Hans
MES NO.361249

...Petitioners

V/s

1. Lt. General Ranjit Singh
Engineer-in-Chief, (E-in-C Branch)
Kashmir House,
New Delhi

2. Shri J.R. Battacharya,
Chief Engineer, Delhi Zone,
Delhi Cantt. New Delhi-110010

3. Col. S.P. Singh,
Commander Works Engineer (U)
Delhi Cantt. New Delhi-110010

4. Shri Vishal Garg,
G.E. (U) Water Supply
Delhi Cantt.
New Delhi-110010

...Respondents

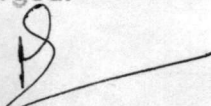
(By Advocate: Shri Surinder Singh, for applicants
Shri S.N. Sharma, for respondents)

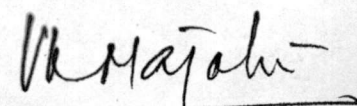
ORDER(Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

RAs 116, 117, 118 & 119/2005 filed against orders dated 6.4.2005
whereby the related OAs were disposed of, are allowed. OA is restored to its
original position.

2. In this backdrop, the C.P. is dropped and notices to the respondents are
discharged.


(Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.

27.9.05